CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 264/GT/2021

Subject : Petition for revision of tariff of Muzaffarpur Thermal Power Station

Stage-I (220 MW) after the truing up exercise for the period from

1.4.2014 to 31.3.2019

Petitioner : KBUNL

Respondents: BSPHCL and 2 others.

Date of Hearing : **6.2.2024**

Coram : Shri Jishnu Barua, Chairperson

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present: Ms. Swapna Seshadri, Advocate, KBUNL

Ms. Ritu Apurva, Advocate, KBUNL Shri Karthikeyan M, Advocate, KBUNL Ms. Neelam Singh, Advocate, KBUNL Shri Prashant Chaturvedi, KBUNL

Shri Saurav Lalhal. KBUNL Ms. Rohini Prasad, BSPHCL

Record of Proceedings

Since the order in the Petition (which was reserved on 6.12.2022) could not be issued prior to one Member, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

- 2. At the outset, the learned counsel for the parties submitted that since the pleadings and arguments have been completed, the Commission may reserve its order in the matters. The learned counsel for the Respondents, however, submitted that in case any additional information is sought, the Respondents may be given time to file their replies.
- 3. The Commission, after hearing the parties, directed the Petitioner to furnish the following additional information, on affidavit, after serving a copy to the Respondents, on or before **30.3.2024**:
 - a) Head wise detailed breakup of the 'other charges' claimed in Form 15.
 - b) The reasons for GCV loss (33%) claimed of 1826.44 kCal / kg, 1651.21 kCal / kg and 1524.65 kcal / kg in January 2014, February, 2014 and March, 2014, respectively, along with the relevant supporting documents for the loss claimed.
 - c) Auditor certified month-wise, segregated credit note received on account of grade slippage and excess moisture in coal received.

ROP in Petition No. 264/GT/2021 Page 1 of 2



- d) Year-wise detailed list of items and the cost thereof claimed under MBOA Capitalization.
- e) Auditor-certified year-wise list of initial spares capitalized and capital spares consumed along with the quantity and the cost thereof.
- f) Though the recommissioning date of the plant was 14.11.2014, the reasons for capitalization claimed of Rs. 840.53 lakh in 2016-17, i.e. up to the cut-off date and Rs. 653.83 lakh in 2017-18 and Rs. 3037.16 lakh in 2018-19 toward the works, which are primarily associated with the commissioning of the Plant. The Petitioner shall also furnish the following details as on the COD of the generating station and as on cut-off date of the generating station;

		As on COD of the generating station			As on the cut-off date		
S. No.		Expenditure incurred	Liability Recognized	Percentage of Works completed	Expenditure incurred	Liability Recognized	Percentage of Works completed
1	R&M works of Switchyard - taken over from BSEB			,			
2	R&M works of CHP -taken over from BSEB						
3	Capitalization of leftover works of SG & TG R&M of Unit-1 & Unit-2						
4	Main Electrical Equipment's						
5	Coal Handling Plant						
6	Control & Instrumentation Related Works						
7	Civil works related to switchyard and other plant area						

- 4. The Respondents are permitted to file their replies to the above on or before **14.4.2024** after serving a copy to the Petitioner, who may file its rejoinder, if any, by **20.4.2024**.
- 5. Subject to the above, the order in the petition was reserved.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

ROP in Petition No. 264/GT/2021 Page 2 of 2

